

सकारी क्षेत्र के उपक्रमों के अधिकारियों और कर्मचारियों के वेतन, विदेश दौरो, बंगलों के रखरखाव और टेलीफोन आदि पर कितनी धनराशि खर्च की गई है ?

वित्त मंत्रालय में राज्य मन्त्री (श्री एस. एम. कृष्ण) : अपेक्षित जानकारी एकत्र की जा रही है तथा उसे सभा-पटल पर रख दिया जाएगा ।

Export of Betel Leaves

2155. SHRI SATYAGOPAL MISRA : Will the Minister of COMMERCE be pleased to state :

(a) the details of the present position of the export of betel leaves to different countries ; and

(b) the steps Government have taken to increase the export of betel leaves to other countries.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) and (b) Export of betel leaves during the last three years is given below :

Year	Qty. (MT)	Value (Rs. lakhs)
1980-81	435	40.02
1981-82	574	61.62
1982-83	366	39.60

(Provisional)

The major importing countries are Saudi Arabia, Oman, Kuwait, U.K., and Bahrain. The Processed Foods Export Promotion Council renders all possible assistance to the exporters in developing, expanding and diversifying export of betel leaves.

ITDC Hotel at Bhopal

2156. SHRI SHIVENDRA BAHADUR SINGH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) when the ITDC hotel at Bhopal is likely to be started ; and

(b) the reasons for its delay ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) and (b) The Government of Madhya Pradesh has recently agreed to make available the site for the ITDC's joint venture hotel project at Bhopal and also to divert the unauthorised road passing through the plot. The construction work is likely to commence within 3-4 months.

Imposition of Curbs by India on Garments Exports to USA

2157. SHRI P.M. SAYEED :

SHRI B.V. DESAI : Will the Minister of COMMERCE be pleased to state :

(a) whether Union Government have imposed curbs on garments exports to U.S.A. ;

(b) if so, the main reasons therefor ;

(c) whether high level delegation from India visited U.S.A. in this regard ;

(d) if so, whether they held any discussions with U.S.A. Government ;

(e) if so, the outcome of the talks ; and

(f) the period for which these restrictions will remain ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) to (f) During December, 1983 and January, 1984 Government of India received request from the Government of USA for consultations under the provisions of the bilateral textile Agreement between India and the United States of America in respect of 4 categories viz. Category 641 (man made fibre blouses), Category 334 (Men's and boy's coats), Category 445 (Men's and boy's sweaters) and Category 446 (Womens' and girl's